

**CAUSE LIST OF THE COURT OF SRI VINAYAK  
MAYANNAVAR. PRL. CIVIL JUDGE AND JMFC., HOSAKOTE  
FOR THE DAY 23.09.2020 at 2.45 PM**

**HEARING**

1. Cr. 70/2020 ANGPS
2. Cr. 240/2020 HPS
3. Cr.260/2020 HPS
4. Cr.263/2020 HPS
5. CrI.Misc. 138-2016
6. CrI.Misc 190-2019
7. CrI.Misc.297-2017
8. CC 623-2018
9. OS 240-2010
10. OS 114-2014
11. OS 220-2020(Alijan V/S Abdul Javeed)
12. PCR 134/2020

**ARGUMENTS**

13. CC 8-2012
14. CC 1059-2014

**ORDERS**

15. Cr.57/2020

Hosakote

Dated: - 22.09.2020

Prl. ~~Civil~~ Judge & JMFC.,  
Hosakote

**Note:**

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.
3. The learned Advocates are also requested to ensure adequate social distancing during the court session and further to ensure that the congregation does not exceed 20 at any time during the session.

CAUSE LIST OF THE COURT OF SRI GIRISHA.R.B., ADDL. CIVIL  
JUDGE AND JMFC., HOSAKOTE FOR THE DAY 23.09.2020

MORNING SESSION	AFTERNOON SESSION
<p><b>Hearing</b></p> <p>1. OS 201/2019 2. OS 159/2018 3. OS 189/2020 4. OS 221/2020 (Bachappa V/s Lakshamma) 5. OS 69/2019 6. OS 333/2011 7. OS 379/2013 8. OS 29/2015 9. OS 273/2016 10. OS 219/2020</p> <p><b>ARGUMENTS</b></p> <p>11. OS 21/2009 12. OS 281/2015</p>	<p>13. Crime 26/2020 NGPS 14. Crime 99/2020 NGPS</p> <p><b>HEARING</b></p> <p>15. CC 1499/2012 16. CC 1257/2011 17. CC 906/2015 18. CC 641/2014 19. CC 349/2017 20. CC 1019/2009 21. CC 759/2014 22. CC 362/2016 23. CC 2526/2019 24. CC 1031/2020 25. C.Misc. 194/2020 26. C.Misc. 195/2020</p>

Hosakote

Dated: - 22.09.2020

*Girish* 22/09/2020  
Addl. Civil Judge & JMFC., Hosakote

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- 4.